

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 03.12.2019 (TUESDAY)

COURT - II

10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 331 of 2019	M. Ravindranath Reddy Vs. G. Kishan & Ors.	Aditi Sharma	Saurabh Jain-R1 to 4

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 543 of 2019	Naik Environmental Engineers Pvt. Ltd. Vs. Lucina Land Development Ltd.	Prabhat Chaurasia	Sumesh Dhawan
3.	Comp. App. (AT) (Ins) No. 545 of 2019	R. Balarami Reddy Vs. Sutanu Sinha	G. Arun	Shashank Agarwal
4.	Comp. App. (AT) (Ins) No. 680 of 2019	Power 2 SME Pvt Ltd. Vs. Allied Strips Ltd. With	Pankaj Bhagat	Abhishek Anand- RP Vikas Sharma-R2
5.	Comp. App (AT) (Ins) No. 688 of 2019	Indian Oil Corporation Ltd. Vs. Sandeep Mahajan & Ors.	Rajat Navet	Abhishek Anand- RP Vikas Sharma-R3
6.	Comp. App. (AT) (Ins) No. 887 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Sai Regency Power Corporation Pvt. Ltd & Anr.	Arun Krishnan	Manish K. Jha
7.	Comp. App. (AT) (Ins) No. 912-913 of 2019	Anamika Singh & Ors. Vs. Shinhan Bank & Ors.	Moni Cinmoy	Abhishek Puri-R1
8.	Comp. App. (AT) (Ins) No. 940 of 2019	Saurav Mukherjee. Vs. Oriental Bank of Commerce & Anr. With	Vikas Mehta	Sanam Siddiqui- R1 Karan Gandhi-R2
9.	Comp. App. (AT) (Ins) No. 941 of 2019	Goodwill Tracon Pvt Ltd. Vs. Oriental Bank of Commerce & Anr.	Shakeel Ahmed	Ankit Raj-R1 Prashant Kumar- R2

10.	Comp. App. (AT) No.77 of 2019	Joe Verghese Ors. Vs. Omega Hospitals Pvt Ltd & Ors. With	Naveen R.Nath	Pai Amit-R1 Abir Phukan-R4
11.	Comp. App. (AT) No. 105 of 2019	P.Mahabala Rai. Vs. OMEGA Hospitals Pvt Ltd & Ors.	Ayush Choudhary	Pai Amit-R1 Abir Phukan-R4

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By Order

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